

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 266 OF 2017

Dated: 9th August, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GAIL India Ltd. ...Appellant(s)
Vs.
The Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Ms. NeelimaTripathi

Counsel for the Respondent(s) : Ms. SonaliMalhotrafor PNGRB

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **06.09.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice ManjulaChellur)
Chairperson**

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